

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: TRAINING PROGRAMMEE – Judicial officers** - Nomination of Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad as resource person and two Judicial Officers to participate in the Programme on the subject of “Advanced CIS Training for Judicial Officers–cum-Master Trainers” scheduled to be held on 08.06.2019 and 09.06.2019 at Tamil Nadu State Judicial Academy – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Email dated 20.04.2019 received from the Member (Human Resources), eCommittee, Hon’ble Supreme Court of India, New Delhi.
  2. High Court’s letter ROC.No.192/SO/2019, dated 25.04.2019.

**ORDER ROC.No.1384/2019-B.SPL., DATED:29.04.2019.**

**The High Court is pleased to pass the following Orders:**

The High Court is pleased to nominate Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad who was permitted to participate in the programme of “Advanced CIS Training for Judicial Officers–cum-Master Trainers” as resource person and two other Judicial Officers mentioned in column number 2, who are also nominated to participate in the Programme on the subject of “Advanced CIS Training for Judicial Officers–cum-Master Trainers” scheduled to be held on 08.06.2019 and 09.06.2019 at Tamil Nadu State Judicial Academy in the High Court’s Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Training Programme.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI D.RAMAKANTH,</b> Senor Faculty Member-II, Telangana State Judicial Academy, Secunderabad.	Senor Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
2.	<b>SRI M.RADHA KRISHNA CHAHAVAN,</b> II Addl. Judge, City Civil Court, Hyderabad.	IV Addl. Judge, City Civil Court, Hyderabad.
3.	<b>SMT. G.RADHIKA,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.

The officers mentioned in column number 3, will be incharge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Training Programme on 08.06.2019 and 09.06.2019 at Tamil Nadu State Judicial Academy.

On return from the above said Training Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

**NOTE:** 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR VIGILANCE**  
28/04/18

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Director, Tamil Nadu State Judicial Academy, Chennai.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. The Prl. District and Sessions Judge, Karimnagar.
9. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
10. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
11. The II Addl. Judge, City Civil Court, Hyderabad.
12. The IV Addl. Judge, City Civil Court, Hyderabad.
13. The Prl. Junior Civil Judge, Huzurabad, Karimnagar District.
14. The I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
15. The II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
16. The Pay and Accounts Officer, Hyderabad.
17. The District Treasury Officer, Karimnagar.
18. The Sub-Treasury Officer, Huzurabad, Karimnagar District.
19. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell.

High Court for the state of Telangana.

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